

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 472/2017 in
O.A. No. 562/2017

New Delhi, this the 10th day of January, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Govind Ram
S/o Shri Jai Ram,
Aged about 46 years
R/o F-19/35, Sector 15,
Rohini, Delhi-110089.
2. Umesh Kumar
S/o Shri Atma Ram
Aged about 43 years
R/o F-219/A, Sudershan Park,
New Delhi-110015.
3. Ranjeet Singh
S/o Shri Pratap Singh
Aged about 45 years
R/o 14/23, Kalyanpuri,
New Delhi-110092.
4. Om Prakash Sharma
S/o Shri Inderjit Sharma
Aged about 50 years
R/o 358/2, Shakti Vihar,
Meethapur, Badarpur,
New Delhi-110044.
5. Om Prakash
S/o Shri Amar Singh
Aged about 44 years
R/o H. No.60/1, Mochi Gaon,
Nanak Pura-II, New Delhi-110021.Petitioners

(By Advocate: Shri Dinesh S. Badiar for Shri Ram Singh)

Versus

1. Shri Naresh Kumar,
Chairman,
New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110001.
2. Smt. Chanchal Yadav,
Secretary,
New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110001.
3. Shri Virender Kumar,
Director (Personnel),
New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110001.
4. Shri V.K. Gautam,
Director (Transport),
New Delhi Municipal Council,
Palika Kendra, Sansad Marg,
New Delhi-110001. .. Respondents

(By Advocate: Shri Vaibhav Agnihotri)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, the learned counsel for the respondents produced a speaking order dated 07.11.2017 passed by the respondents in compliance of the orders of this Tribunal.

2. Accordingly, the CP is closed and notices are discharged. However, the petitioner is at liberty to question the orders now

passed by the respondents, if he is so advised, in accordance with law.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /